

(A)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/20/2016

NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others

UNDER SECTION : 397/398

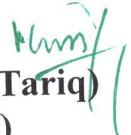
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Sushma Harini A	Counsel for Petitioner	
2. Vijaya Prashanth S.	Counsel for Respondent 1-5	
3. KING & PARTRIDGE (J.N.PREETHI) ADVOCATE	Counsel for R6	 J.N.PREETHI

ORDER

Ms A Sushma Harini, counsel for petitioner present. Shri S Vijaya Prashanth, representing counsel for R1 to R5 and Ms J N Preethi, counsel for R6 are present and filed counters and served copy of the same to the counsel for petitioner. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on 01.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)